

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/2416/2021

This the 14th day of July, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



Kulsuma Akhter (Aged 37 years), W/o Bashir Ahmad Ganie, R/o Ganie Mohallah, Kanganhall Kashmir

....Applicant

(Advocate:- Mr. Gowsia Farooq Khan)

Versus

1. State of Jammu & Kashmir through Commissioner Secretary, Social Welfare Department, Civil Secretariat, Srinagar/Jammu and 4 ors.

.....Respondents.

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

ORDER

ORAL

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

This T.A. (TA No. 62/2416/2021) is referable to SWP No. 1220 of 2013 and pertains to Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)